

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 22 of 2020

.....

Naresh Verma	Versus	--- --- Appellant
Gudia & Anr.		-- --- Respondents

With
First Appeal No. 23 of 2020

.....

Naresh Verma	Versus	--- --- Appellant
Gudia Devi		-- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant	:	
For the Respondent	:	

05/19.04.2021 Mediation has failed as per the report at Flag-R bearing letter no.593 dated 25th March 2021 submitted by learned Mediator, JHALSA.

Admit.

Call for the lower court records from the court of learned Principal Judge, Family Court, Giridih in connection with Original Suit (TMS) No.244/2014 and Original Suit No.228/2016. Let the matters appear after receipt of the LCR under the heading 'For Hearing' as per its age.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/